2015-16

71.82

1

North East

North East

2

Manipur

Development of Tourist

Circuit in Manipur: Imphal-

Moirang-Khongjom-Moreh Development of Tourist 98.05 2015-16 Circuit linking-Rangpo (entry)-Rorathang-Aritar - Phadamchen-Nathang - Sherathang-Tsongmo- Gangtok-Phodong- Mangan-Lachung- Yumthang-Lachen - Thangu-Gurudongmer - Mangan- -

Naxalite attacks

Gangtok - Tumin Lingee-Singtam (exit) in Sikkim

†*18. SHRIMATI KANAK LATA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the naxalite attacks in various parts of the country during last two years and the information regarding torture of individuals by the naxalites in Sukma and other naxal affected areas on suspicion of being informers of police;
- (b) whether it is a fact that the security agencies engaged in prevention of naxalism in the country have shortage of anti-mine vehicles;
- (c) what is the difference between demand and availability of anti-mine vehicles at present; and
- (d) whether any plan is being carried out to bring naxalites in the mainstream of the society?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The State-wise details of incidents of LWE violence and deaths in the country during the last two years and in the current year are given in the Statement (See below). There have been various

[†] Original notice of the question was received in Hindi.

instances, wherein, the Maoists kill civilians after branding them as police informers. The data for 'police informers' killed was 113 in 2013 and 91 in 2014 in LWE areas. 38 'police informers' have been killed in the current year (up to 30th June). 'Police informers' killed in Sukma District of Chhattisgarh are 4 in 2013, 4 in 2014 and 3 in 2015 (up to 15th July).

- (b) and (c) Procuring arms, ammunitions, equipment, vehicles, etc. as per requirements of the security forces engaged in countering Left Wing Extremism (LWE) in the country is a continuous process. As and when, such demands/requirements arise, they are dealt with as per the established procedures. All efforts are made to meet the shortages, if any.
- (d) In order to bring Left Wing Extremists into the mainstream, the State Governments have their own surrender and rehabilitation policies. The Central Government reimburses the expenditure incurred by the State Governments on rehabilitation of surrendered Left Wing Extremists in terms of its own policy in this regard. The Central Government has revised the guidelines for 'Surrender-cum-Rehabilitation Scheme of Left Wing Extremists in the affected States' with effect from 01.04.2013. The rehabilitation package in the revised policy, *inter-alia*, includes an immediate grant of ₹ 2.5 lakh for higher ranked LWE cadres and ₹ 1.5 lakh for middle/lower ranked LWE cadres who surrender before the State Government concerned. Also, these surrenderees would be provided a monthly stipend of ₹ 4,000 for a period of three years for vocational training. In addition, incentives for surrender of weapons/ammunition etc. are also provided under the said scheme.

Statement

State-wise details of incidents of LWE violence and deaths in the country during the last two years and in the current year

State	2013		2014		2015 (upto 30th June, 2015)	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
1	2	3	4	.5	6	7
Andhra Pradesh	28	7	18	4	15	5
Bihar	177	69	163	32	63	6
Chhattisgarh	355	111	328	111	256	58
Jharkhand	387	152	384	103	177	32
Karnataka	4	0	0	0	0	0
Kerala	3	0	8	0	3	0
Madhya Pradesh	1	0	3	0	0	0

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1	2	3	4	.5	6	7
Maharashtra	71	19	70	28	27	8
Odisha	101	35	103	26	41	8
Telangana	8	4	14	5	4	1
West Bengal	1	0	0	0	0	0
Total	1136	397	1091	309	586	118

Archaeologically protected sites in Maharashtra

- *19. SHRIISHWARLAL SHANKARLAL JAIN: Will the Minister of CULTURE be pleased to state:
- (a) the details of sites declared as Archaeologically protected in the State of Maharashtra during the last three years;
 - (b) whether these sites are starved of funds for their proper upkeep;
- (c) whether Ajanta Caves (Maharashtra) sites are starved of funds for proper upkeep; and
 - (d) if so, the funds made available against demand by these sites?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) During the last three years, no new monument/site has been included in the list of centrally protected monuments of national importance in Maharashtra.

- (b) Does not arise.
- (c) and (d) The Ajanta Caves (Maharashtra) are conserved, preserved and maintained properly by the Archaeological Survey of India (ASI). The budget allotment is not monument specific and is sanctioned out of the total ASI budget for conservation considering the need and requirement of each site. The details of fund demanded and corresponding expenditure for Ajanta Caves is as under:

(₹ in lakhs)

Year	Funds demanded for site	Fund Spent on site		
2012-13	72.50	67.45		
2013-14	98.00	92.43		
2014-15	354.20	348.53		